

Annexure-3

Name of the corporate debtor: M/s Telexcell Information Systems Limited; Date of commencement of CIRP:05-10-2021; List of creditors as on: 09.11.2022

List of secured Financial Creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Prashant Gehlawat	19.10.2021	3,80,06,652	3,79,10,893	Secured Financial Creditor	-	Share certificates mortgaging a total of 4,05,748 shares of Telexcell Information Systems Limited	-	27.14%	-	-	95,759		Principal balance tying with Ledger. No Interest in books of accounts and interest calculated at 3% monthly as per agreement computed and shared by Cliamiant
2	SIDBI		23,64,017	22,09,442	Secured Financial Creditor	-	The assistance. together with interest. costs, expenses, penal interest and all other monies dues and payable by the Corporate Debtor shall be secured by charge on all the movable assets (Including current assets) and immovable assets of the Corporate Debtor/ mortgagors which are hypothecated or mortgaged to senior lender/ Kamataka Bank Lid, as under:- i. Current assets of the company and 25% cash margin for bank guarantee/ ImporV Inalnd LC. ii. Mortgage by way of deposit of title deeds of property at 33/1 , Yusuf Sarai, Green Park Extension, New Delhi standing In the name of Shri J. Mahender K. Lalwani. iii. Mortgage by way of deposit of tiUe deeds of property at 33/2, Yusuf Sarai, Green Park Extension, New Delhi standing in the name of Shri Tam L.lalwani and Smt Anita Lalwani. IV. Mortgage by way of deposit of tide deeds of flat no. 301 , Maa Ashish Apartment, Mahalaxmi Temple Road, Mumbai standing In the name of Smt Jarav Bai (Mother of Shri J.M.K Lalwani). V Mortgage by way of deposit of title deeds of flat no 302, Mae Ashish Apartment, Mahalaxmi Temple Road, Mumbai standing in the name of Smt Premlatha Lalwani (wife of Shri J.M.K Lalwani. VI Charge on fixed assets of the Corporate Debtor. Irrecoverable and Personal Garuntee of: I. Shri Jawahar Lal Mahender Kumar Lalwani, S/o Shri Hastmal Jawahartaf L.alwani, aged about 46 years, Indian inhabitant residing at C-45, Green Park, Ext., New Delhi-04/07/20. II. Shri Tarn Lalwani, S/o Shri Hestlmaf Jawehar Lal Lafwani, aged	-	1.58%	-	-	1,54,575	Int com-uted till ICD	
	Total		4,03,70,669.00	4,01,20,335					28.72%			2,50,334	0	